

investigations, adjudications, appeal proceedings and court proceedings. The Directorate General, Anti-evasion has been vigorously pursuing many cases of evasion and several crores of tax evasion has been detected and the concerned persons are being proceeded against.

### Foreign Exchange Reserves

\*284. SHRI RUPCHAND PAL:  
SHRI SUDARSAN  
RAY CHAUDHURI:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to allow the private companies to have their own foreign exchange reserves abroad;

(b) if so, the details thereof and the reasons therefor; and

(c) the time by which this decision is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) No, Sir.

(b) and (c). Does not arise.

[Translation]

### Export/Import of Textiles

\*285. SHRI LALL BABU RAI:  
SHRI NITISH KUMAR:

Will the Minister of TEXTILES be pleased to state:

(a) the total production and consumption of cloth in the country during the last three years, sector-wise;

(b) the amount spent by the Union Government for development of those sectors during the last three years, sector-wise;

(c) the quantum of cloth exported during the above period, country-wise;

(d) the quantum of cloth imported during the same period, country-wise; and

(e) the reasons for importing the cloth?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) The sector-wise production of cloth in the country during the last three years has been as follows:

(In million square metres)

Year	Mill Sector	Handloom Sector	Poweloom Sector
1991-92	2376	4123	16089
1992-93	2000	5219	17826
1993-94 (Provisional)	1990	5851	19631

Since we hardly import any cloth for domestic consumption, the difference between production and export figures can be deemed to be the domestic consumption.

(b) The amounts spent by the Government for the development of these sectors were as follows:

(In Rs. crores)

Year	Mill Sector		Handloom Sector	Powerloom Sector
	Disbursement under Textile Modernisation Fund	For modernisation of NTC mills through Swiss Credit/ Financial Institutions		
1991-92	119.28	40.01	207.60	0.73
1992-93	41.54	56.01	199.33	1.00
1993-94	(figures awaited from the IDBI)	11.00	234.37	3.18

(c) The quantity of cotton and man-made fibre cloth exported during the last three years has been as follows:

(in million square metres)

1991-92	1488.80
1992-93	1541.10
1993-94 (Provisional)	1758.41

Major export destinations for our cloth are the E.U, U.A.E, Bangladesh and U.S.A.

(d) and (e). Under the provisional of the Export Import Policy (1992-97) cloth is not permitted to be imported, except against a licence or in accordance with a Public Notice issued in this behalf by the Director General of Foreign Trade, Import of cloth is normally being allowed only under the Duty Exemption Schemes for direct use in products to be exported.

The quantity of cloth imported during the last three years is as follows:

(In million square metres)

1991-92	23.25
1992-93	21.92
1993-94 (Provisional)	31.20

### Loan Policy

\*286. SHRI CHETAN P.S. CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has announced its intention to make comprehensive changes in the loan policy with a view to bring down to the rate of inflation from its present level;

(b) if so, the details thereof; and